MANIPUR GAZETTE

E X T R A O R D I N A R Y
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OFFICE OF THE
PLANNING & DEVELOPMENT AUTHORITY
MANIPUR

N O T I F I C A T I O N

Imphal, the 8th August, 2025

No. 4/201/2005-PDA: In exercise of the powers conferred under Sub-section (1) of Section 36 of the Manipur Town & Country Planning Act, 1975 and with the approval of the State Government vide its letter No. MiscM-601/19/2025-MAHUD-MAHUD dated 8th August, 2025, the Planning & Development Authority (PDA), Manipur hereby prescribes the minimum road width for various categories of Industries in rural areas, as part of the actionable points identified under the Deregulation and Compliance Reduction/ Ease of doing Business, as shown below for general information:

i)	Low Risk Industries	-	7.00 meters
ii)	Medium Risk Industries	-	9.00 meters
iii)	High Risk Industries	-	12.00 meters.

K. GYANESHWOR SINGH,
Secretary,
Planning & Development Authority,
Manipur.

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